Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	APL No. 63/2020	Powergrid Corporation of India Itd. VS Central Electricity Regulatory Commission & Ors.	6/2020 Dated 06/01/2020	18/02/2020		20/02/2020 Court - 2
2	IA 10/2020 in DFR No. 3/2020 (IA 10/2020 - For condonation of delay in filing the Appeal)	DNH Power Distribution Company Ltd. VS Central Electricity Regulatory Commission & Ors.	3/2020 Dated 02/01/2020	18/02/2020	Caveat No : 50 Date of Caveat Filing : date_formate(2019- 05-21) Filed By : Amit Kapur Caveator Name : GMR Warora Energy Ltd.	20/02/2020 Court - 1
3	APL No. 62/2020	NTPC Vidyut Vyapar Nigam Limited VS Ajmer Vidyut Vityut Vitran Nigam Limited & Ors.	11/2020 Dated 13/01/2020	18/02/2020		20/02/2020 Court - 1